



MEDIATION CENTRE
Rajasthan State Legal Services Authority
Rajasthan High Court, Jaipur Bench, Jaipur

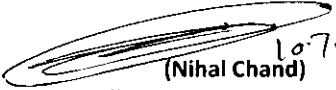
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 11.07.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) P.K. Agarwal	S.B. Cr. Revision Petition No. 1427/2017 Smt. Laxmi Devi Vs. Babu Lal Sharma	C.P. Sharma	Ajit Singh Lunia
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Cr. Revision NO. 198/2017 Deendayal Sharma @ Devendra Sharma Vs. Smt. Bhuvneshwari	Sajid Ali	
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revision No. 1000/2014, 1046/2014 & 1047/2014 Ramjilala Verma Vs. State	Mukesh Saini	Javed Mohd. Khan
4	Sh. Mohd.Hanif, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5917/2017 Manroop Singh Vs. Smt. Archana	Vedpal Shashtri	Harendra Singh
5	Sh. Mohd.Hanif, RHJS (Retd.)	S.B. Civil First Appeal No. 155/2017 Bhagwanaram Vs. Ram Lal	TS Rathore	Amit Singh Shekhawa
6	Sh. Manoj Sharma, Advocate	S.B. Cr. Misc. Petition No. 1424/2012 Mahesh Verma Vs. State	Ravi Kasliwal	R.P. Vijay
7	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision No. 507/2018 Mohammed Asif Vs. Samina	Syed Shaid Hasan	
8	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Revision No. 1722/2017 Mukesh Kumar Saini Vs. Smt. Seema Saini	Narendra Sharma	
9	Sh. S.P. Mathur, Advocate	D.B. Special Appeal Writ No. 396/2009 D.C. Rohilla Vs. Bank of Baroda	Anupam Agarwal	Rupin Kala
10	Smt. Sumati Bishnoi, Advocate	S.B. Civil Misc. Transfer Application No. 62/2017 Smt. Ankita Vs. Saurabh Maheshwari	Sameer Sharma	Ajeet Singh Lunia

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Nihal Chand)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 12.07.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision Petition No. 1814/2017 Asgar Vs. Ummed Bano	Aayush Agarwal	Aniket Sharma
2	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Civil First Appeal No. 334/2014 & 360/2014 Rajesh Bhargava Vs. Khandelwal Optical	Ripunjay Sharma	Deendayal
3	Sh. D.S. Vasistha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5075/2017 Pappu Gurjar Vs. Krishna (Tasvir)	Prakash Kaushik	Abdul Kalam Khan
4	Sh. O.P. Sharma II, RHJS (Retd.)	S.B. Civil Revision No. 226/2017 Shafiq Ahmed Vs. Govind Sharma	Ashindra Gautam	N.C. Sharma
5	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 42/2018 Smt. Neetu Jain Vs. Vinod Kumar Jain	Ajay Singh	Sajid Ali
6	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition No. 214/2016 Dinu Vs. State	Rajneesh Gupta	Shiv Charan Gupta
7	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision Petition No. 1398/2016 Praveen Kumar Vs. State	Sunit Awasthi	V.S. Godara, PP
8	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision No. 1152/2017 Manoj Vs. Seema	Nitin Kumar Sharma	Sajid Ali
9	Smt. Sumati Bishnoi, Advocate	S.B. Civil Transfer Application No. 69/2017 Smt. Garima Joshi Vs. Ritesh Bhargava	Dharmendra Joshi	Jaikishan Yogi
10	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision No. 88/2018 Rakesh @ Babu Vs. Smt. Guddin	Shashi Bhusan Gupta	

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Cause List Date 13.07.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Petition No. 15667/2017 Parsandi Devi Vs. Dr. Suresh Kumar	Shalani Sheroan	Anshuman Saxena
2	Sh. P.K. Kasliwal, Advocate	D.B. Civil Misc. Appeal No. 474/2018 Narendra Rai Jain Vs. Smt. Madhu Jain	Arvind Bhardwaj	Narendra Sharma
3	Sh. Manish Kumawat Advocate	S.B. Civil Transfer Application No. 37/2018 Smt. Akanksha Vs. Akshya Kumar Gupta	Satyam Khandelwal	V.S. Chauhan
4	Sh. S.P. Mathur, Advocate	S.B. Civil Misc. Appeal No. 2828/2017 Smt. Mamta Vs. Sh. Jagdish Raimalani	Virendra Singh	R.K. Daga
5	Sh. Swaraj Sharma, Advocate	D.B. Civil Misc. Appeal No. 1441/2017 Ashish Jhakar Vs. Smt. Reeta Jhakar	Amit Jindal	Satyavrat Sharma

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